

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:1128

ANSWERED ON:04.03.2013

CHECK ON USE OF PLASTICS

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Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Central Pollution Control Board (CPCB) has any estimate of the use of plastics in the country;
- (b) if so, the details thereof;
- (c) whether the Government has formulated a policy for declaring plastic free eco-tourism zones in the country;
- (d) if so, the details thereof along with the number of sites that have been declared as plastic free eco-tourism zones in various states including Kerala; and
- (e) the steps taken by the Government to check the use of plastics including ban on bottled water in the country?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) & (b): Central Pollution Control Board (CPCB) has not estimated the use of plastic products in the country. However, as per the information available in the Report of Central Institute of Plastics and Engineering and Technology (CIPET) (2008), approximately 8 million tonnes of plastic products are consumed per annum in India. The major plastic products include plastic packaging films, carry bags, containers, cups, plates, spoons, trays etc.

(c) & (d): There is no such policy of the Government for declaring plastic free eco-tourism zones in the country.

(e): This Ministry has notified the Plastic Wastes (Management and Handling) Rules, 2011 for proper management of all kinds of plastic wastes in the country. These Rules have provisions for regulation of plastic waste generation and for plastic waste management, wherein municipal authorities are responsible for setting up, operationalisation and coordination of the waste management and associated functions such as collection, storage, segregation, transportation, processing and disposal of plastic waste. State Pollution Control Boards/Pollution Control Committees are responsible for enforcement of provisions related to registration, manufacture and recycling.